

O.A.No. 1277/04

ORDER DATED: 04.12.2006

Heard Mr. S.B.Jena, Ld. Counsel for the Applicant and Mr. Ashok Mohanty, Ld. Sr. Counsel for the Kendriya Vidyalaya Sangathan.

The Applicant has already joined the new place of posting on 03.01.2005 in response to the Tribunal's order dated 29.12.2004.

Ld. Sr. Counsel for the KVS states that all arrears have also been paid after deducting GPF and GIS. Since, there is no grievance left, the O.A. has become infructuous and is disposed of accordingly.

B.B.P.M.
MEMBER (ADMN.)

Abu
VICE-CHAIRMAN